| | Annexure-3 Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 19.04.2022 | | | | | | | | | | | | | | |
|------------|--|--------------------|--------------------------|---------------------------|-----------------|---|-----------------------------|------------------------------|--------------------------|-------|-------------------|------------------------------|---------------|--|--|
| | List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \Box) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | D | etails of claim received | Details of claim admitted | | | | | | | mutual dues, that | Amount of claim not admitted | claim under | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | claim | may be set- off | | verificati on | | |
| 1 | Indian Overseas Bank | 23.03.2022 | 908,585,745.61 | 908,585,745.61 | Long TermLoan | 908,585,745.61 | 908,585,745.61 | No | 100.00% | 0 | 0 | 0 | | Amount Admitted as per Books of Accounts | |